FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

Peejay Agro Foods Private Limited

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Peejay Agro Foods Pvt Ltd
2	Date of incorporation of corporate debtor	17.04.2013
3	Authority under which corporate debtor is incorporated / registered	Under Companies Act 1956 with ROC Ernakulam.
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15300KL2013PTC033879
5	Address of the registered office and principal office (if any) of corporate debtor	New Building, Ayyappankavu Road, Karayur, Kottapadi P.O, Thrissur, Kerala, India, 680505
6	Date of closure of Insolvency Resolution Process	24.02.2026
7	Liquidation commencement date of corporate debtor	25.02.2026
8	Name and registration number of the insolvency professional acting as liquidator	**R. Raghavendran,** B.Com,FCA, CISA, IBBI/IPA-001/IP-P00211 /2017-18/10411
9	Address and e-mail of the liquidator, as registered with the Board	Flat No.3, Dhruvatara Apartments, 241, Dr. Rajendraprasad Road, Tatabad, COIMBATORE - 641012. **E mail: ragavca@gmail.com**
10	Address and e-mail to be used for correspondence with the liquidator	Flat No.3, Dhruvatara Apartments, 241, Dr. Rajendra Prasad Road, Tatabad, Coimbatore - 641012. **E mail: cirp.peejayagro@gmail.com**
11	Last date for submission of claims	27.03.2026

Notice is hereby given that the National Company Law Tribunal Kochi Bench have ordered the commencement of liquidation of the M/s. Peejay Agro Foods Private Limited vide order no. IA(IBC)(LIQ)/1/KOB/2026 on 25.02.2026.

The stakeholders of M/s. Peejay Agro Foods Private Limited are hereby called upon to submit their claims with proof on or before **27.03.2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

R. Raghavendran B. Com, FCA, CISA
Liquidator for
M/s. Peejay Agro Foods Private limited
Registered Number IBBI/IPA-001/IP-P00211 /2017-18/10411
AFA Valid till 31.12.2026.

Date : 27.02.2026
Place : Coimbatore